


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**


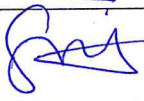
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.161/241/HDB/2017
NAME OF THE COMPANY	Redson Consultancy Services Private Limited
NAME OF THE APPLICANT/PETITIONER	Pentyala Swamy & another
NAME OF THE RESPONDENT(S)	Kandula Srinivasa Rao & 2 others
UNDER SECTION	241

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S/S Chowdary	Advocate	9866010703	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram R1	PLS	9849056652	
NARESH KUMAR Sangam For R4	ADVOCATE	9000666072 Sangamarekh@gmail.com	

ORDER

Heard. Shri S.V.S. Chowdary, Ld. Counsel for Petitioner and Shri S.Chidambaram for R-1, Shri Naresh Kumar Sangam for R-4.

At the request of both the counsels, case is posted to 22.11.2017.



Member (T)

pc



Member (J)